NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose ₊	Section	Name of the Parties M/s. / Mr.
CP 17/08	TP 12/16	Hearing	398	Karnataka State Industrial Investment & Dev. Corpn. Vs. Bhadravathi Balaji Oil Palms Ltd. & 4 Ors.

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

No representation for petitioner. So also, no representation for respondent. Neither the counsel for petitioner nor counsel for respondent is present. The matter is listed from time to time after transfer from the CLB, Chennai. This is a case relating to 2008. There is no progress in this case since the date the matter is received from CLB, Chennai. For the last two occasions, there was no representation for petitioner. It appears that the petitioner is not showing any interest to proceed with this matter.

To give a final chance to the parties, Registry is directed to send notices to the petitioner and to the counsel for the petitioner.

List it for passing orders finally, in case the petitioner or the counsel for petitioner fails to appear before the Tribunal on 19.09.2017.

MEMBER (J)

MEMBER (T)